

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**STARRED QUESTION NO : 9**  
(TO BE ANSWERED ON THE 3<sup>rd</sup> February 2025)

**DEVELOPMENT OF TIRUPATI AIRPORT AS INTERNATIONAL HUB**

\*9. SHRI GOLLA BABURAO

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the steps taken to develop Tirupati Airport as an international hub;
- (b) the measures adopted to establish aviation training institutes in Andhra Pradesh;
- (c) whether specific provisions or plans have been instituted to increase SC/ST student enrollment in aviation training institutes; and
- (d) whether Government has dedicated funds or plans to increase affordability of aviation studies for students from socio-economically disadvantaged backgrounds?

**ANSWER**

MINISTER OF CIVIL AVIATION

(Shri Kinjarapu Rammohan Naidu)

- (a) to (d) A statement is laid on the Table of the House.

\*\*\*\*\*

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 9 FOR REPLY ON 03.02.2025 REGARDING TIRUPATI AIRPORT DEVELOPMENT AS INTERNATIONAL HUB BY SHRI GOLLA BABURAO**

(a) To cater international operations at Tirupati Airport, the work for extension of existing Runway from 2286m X 45m to 3810m X 45m for operation of Code-E type of Aircraft is under progress.

Presently, there is no scheduled international flight operations at Tirupati airport. Airlines plan their international flight schedule on a specific route based on Bilateral Air services agreement between two countries, market demand and as per respective company policy.

(b) Directorate General of Civil Aviation (DGCA) approves Flying Training Organisations (FTOs) as per laid down rules and regulations, following a five-phase certification process. On the basis of these regulations, the interested organization/individual applies to DGCA for setting up of a new FTO.

Airports Authority of India (AAI) brought out a liberalised Flying Training Organisation (FTO) policy whereby the concept of airport royalty (revenue share payment by FTOs to AAI) has been abolished and land rentals have been significantly rationalized, in order to bring more and more investment in FTO sector.

Further, AAI has issued Land Management circular in June 2023 through which allotment of land/space for setting up FTOs at AAI Airports to willing agencies on card rate basis for a period of 25 years. No royalty/concession fee shall be payable/applicable.

Currently, M/s Flytech Aviation Academy has a flying base at Nagarjuna Sagar Airfield. Guntur, Andhra Pradesh.

AAI has received requests from M/s BES Space Private Limited and M/s ARCA for allotment of land for setting up of FTO in Andhra Pradesh. Request of M/s BES Space Private Limited for allotment of land for FTO at Vijayawada Airport is approved.

There are 05 Remote Pilot Training Organisations (RPTOs) in Andhra Pradesh providing drone operation training:-

- (i) Acharya N.G. Ranga Agricultural university (ANGRAU), Guntur, Andhra Pradesh.
- (ii) Centurion School of Rural Enterprise Management Trust. Vizinagram District, Andhra Pradesh
- (iii) Raxa Security Services Ltd, Guntur, Andhra Pradesh.
- (iv) Drogo Drones Private Limited, Hindupur Taluk, Andhra Pradesh.
- (v) Akin Analytics Solution Pvt. Ltd., Amalapuram, Andhra Pradesh.

(c) During induction for admission into Commercial Pilot License (CPL) and Aircraft Maintenance Engineering (AME) courses in Indira Gandhi Rashtriya Uran Akademi (IGRUA), reservation / relaxation is provided to SC/ST students as per Government of India rules. The number of enrolled SC/ST students in IGRUA for CPL induction for the session 2024-25 is as follows:-

Category	Total Seats	Candidates joined/inducted
SC	19	18
ST	10	07

The Rajiv Gandhi National Aviation University (RGNAU) has been established by an Act of Parliament viz. Rajiv Gandhi National Aviation University Act, 2013 at Fursatganj Amethi, Uttar Pradesh. RGNAU follows following steps to increase SC/ST student enrollment:-

- (i) Reservation / relaxation to SC/ST students as per Government of India rules.
- (ii) 5% relaxation of marks in admission/enrolment is available in RGNAU for SC / ST Students.

(d) Currently, there is no such proposal under consideration of this Ministry.

Directorate General of Civil Aviation (DGCA) approves FTOs as per laid down rules and regulations.

\*\*\*\*\*